

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 782
TO BE ANSWERED ON 05.02.2021

CSR Funds for Conservation of Environment

782. SHRIMATI GOMATI SAI:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has fixed any Corporate Social Responsibility towards conservation of environment in Chhattisgarh;
- (b) if so, the details thereof, district-wise; and
- (c) the steps being taken by the Government for effective implementation of relevant schemes pertaining to conservation of environment?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI BABUL SUPRIYO)

(a) to (c) The Government has not fixed any Corporate Social Responsibility (CSR) towards conservation of environment. However, the Ministry vide OM dated the 1st May 2018 and OM dated 30th September, 2020 has issued guidelines to set aside funds towards Corporate Environment Responsibility (CER) for conservation of environment. These OMs inter-alia have given policy framework to the Expert Appraisal Committees at the Central level and the State to prescribe the commitments made by the project proponent during the public consultation and towards mitigation plans committed by the project proponent in the EMP and before the EAC/SEIAA as the case may be, for safe guarding the environment as Corporate Environment Responsibility. The proposed activities shall be restricted to the affected area around the project and the entire activities proposed under the CER shall be treated as project and shall be monitored.
